

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/313(KB)2022
IA(I.B.C)/1207(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	CANARA BANK VS RAJGARIA TIMBER PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Sujash Ghosh Dostidar, Adv.] For Financial Creditor/Canara Bank

Ms. Sankari Roy, Adv.

Ms. Sayori Mukhopadhyay, Adv.

Mr. Siddhanth Makkar, Adv.] For IRP

ORDER

1. Ld. Counsel for the parties present.

2. IA(I.B.C)/1207(KB)2024

Post this matter on tomorrow, i.e., **25.06.2024** along with other applications.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**